

(b) In addition to traditional items of export, it is proposed to exhibit the products of our developing industries e.g. engineering goods, crockery and glassware, chemicals and pharmaceuticals, food products, leather, rubber and plastic goods, sports goods, cosmetics etc. Special requirements of the host country have been kept in view. For instance a consignment of green tea has been sent along with the traditional black tea.

**Hanging Bridge over Siang River in NEFA**

**4028. Shri D. Ering:** Will the **Prime Minister** be pleased to state:

(a) whether Government have taken up the construction of a hanging bridge over the Siang River either at Ngopok or Pamak in Siang Frontier Division; and

(b) if so what is the progress of the work and when it is expected to be completed?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). The detailed drawings and designs for the construction of a suspension bridge over the Siang River at Pamak in the Siang Frontier Division are under scrutiny. The work will be taken up immediately after the monsoon is over and is expected to be completed in the next working season.

**Power Houses Maintained by C.P.W.D.**

**4029. Shri Tangamani:** Will the **Minister of Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 637 on the 28th February, 1961 and state:

(a) whether the Power Houses at Palam, Lucknow, Bamrauli, Q Block (New Delhi), Begumpet, Chakulia, Gaya, Mohanbari, Agartala and Lodi Road Wireless Transmitting station (New Delhi) are registered under the Factories Act, 1948; and

(b) if not, the reasons therefor?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) No.

(b) The power houses mentioned do not come under the definition of "Factory" in the Factories Act 1948.

**C.P.W.D. Staff**

**4030. Shri Tangamani:** Will the **Minister of Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 637 on the 28th February, 1961 and state:

(a) whether there is differences between the nature of duties of Electric Generating Power House Drivers, Engine Drivers and Diesel Engine Drivers, and between Khallasis and Cleaners; and

(b) if not, the reasons for the difference in the nomenclature?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Yes.

(b) Does not arise. The Categorisation Committee for Workcharged Establishment of Central Public Works Department have however been entrusted with the duty of rationalising the designations of all categories of work-charged Establishment. They are looking into this question.

**Work-charged Staff of C.P.W.D.**

**4031. Shri Tangamani:** Will the **Minister of Works, Housing and Supply** be pleased to state:

(a) whether it is a fact that the C.P.W.D. Staff on the regular establishment in the Vigyan Bhawan have been paid honorarium in connection with the work of the International Bank for Reconstruction and Development and International Monetary Fund Conference held in October, 1958;

(b) whether it is a fact that no honorarium has been paid to the work-charged staff of the C.P.W.D. in this connection; and